

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 204 of 2016 &**  
**IA NO. 195 OF 2019**

**Dated: 11<sup>th</sup> March, 2019**

**In the matter of:**

**Aravali Power Company Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Haryana Power Purchase Centre & Ors.**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today.

As agreed by both the parties, list the matter on **29.04.2019.**

**Court Master/PS**